

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

57. C.P. 3662/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.12.2018**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt. Ltd.

v/s.

Magikwand Media Pvt. Ltd.

SECTION 271 OF COMPANIES ACT, 2013

ORDER

None present. . List this matter on 04.01.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)